

**IN THE INCOME TAX APPELLATE TRIBUNAL  
'B' BENCH, BANGALORE**

**BEFORE SHRI VIJAY PAL RAO, JUDICIAL MEMBER  
and  
SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER**

IT(TP)A No.1748/Bang/2013  
(Assessment year: 2005-06)

M/s.KHF Components Pvt. Ltd.  
Site Nos.20, 20/1, Survey No.12, Double Road  
Opp. To Vishakapatnam Steel Stock Yard,  
Visvesvaraya Industrial Estate,  
Mahadevapura Post,  
Bangalore-560048. ... Appellant  
*PA No.AABCK 5195 N*

Vs.

Income-tax Officer,  
Wad 11(2),  
Bangalore. ... Respondent

**CORRIGENDUM**

1. **READ "2003-04" INSTEAD OF "2005-06"** in the cause title at page 1 of the Tribunal order dated 17/06/2016 in IT(TP)A No.1748/Bang/2013.
2. **READ "Shri S.Nambirajan Pillai, JCIT(DR)" INSTEAD OF "Shri P.Chandrashekar, CIT(DR)"** in the cause title at page 1 of the Tribunal order dated 17/06/2016 in IT(TP)A No.1748/Bang/2013.
3. **READ "2003-04" INSTEAD OF "2006-07"** in paragraph 1 at page 1 of the Tribunal order dated 17/06/2016 in IT(TP)A No.1748/Bang/2013.

Sd/-  
**(VIJAY PAL RAO)**  
**JUDICIAL MEMBER**  
Place : Bangalore  
D a t e d : 27/07/2016  
*srinivasulu, sps*

sd/-  
**(INTURI RAMA RAO)**  
**ACCOUNTANT MEMBER**

**Copy to :**

- 1 Appellant
- 2 Respondent
- 3 CIT(A)- Bangalore
- 4 CIT
- 5 DR, ITAT, Bangalore.
- 6 Guard file

By order

Assistant Registrar  
Income-tax Appellate Tribunal  
Bangalore